

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

2. APPEAL/75(MB)2023

IN THE MATTER OF

Technophile (India) Insurance Surveyors & Loss Assessors Private Limited... Petitioner
Vs
Registrar Of Companies ... Respondent

U/s 252(1) of the Companies Act, 2013

Order Delivered on 01.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

The matter is kept for clarification. The Ld. RoC Mumbai prays for a day's time to file the copy of the RoC report. In view of the same, **reserved for orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/